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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ ITA 208/2026, CM APPL. 17085/2026, CM APPL. 17086/2026, CM
APPL. 17087/2026

PR. COMMISSIONER OF INCOME TAX, DELHI -7Appellant

Through: Mr. Puneet Rai, SSc with Mr. Ashvini
Kr. & Mr. Rishabh Nangai, JSCs

versus

RAMA HYGIENE PRODUCTS PVT. LTD.Respondent

Through: Mr. Rohit Jain, Mr. Deepesh Jain &
Mr. Ram Krishna Rao, Advs.

CORAM:
HON'BLE MR. JUSTICE DINESH MEHTA
HON'BLE MR. JUSTICE VINOD KUMAR

ORDER
19.03.2026

%

List this case on 23.04.2026.

DINESH MEHTA, J.

VINOD KUMAR, J.

MARCH 19, 2026/sr